HIGH COURT OF MANIPUR

AT IMPHAL

OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF <u>MAIN CASES</u> IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF DECEMBER, 2020

HIGH COURT OF MANIPUR

Opening Balance		Institution during the month			Disposal	during th	e month	Closing balance at the end of the month			
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
2584	218	2802	121	9	130	78	5	83	2627	222	2849

more	Disposal of cases which are more than 5 years old during the month			cy of case e than 5 y end of the	ears old	Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
0	0	0	168	10	178	0	0	0	28	19	47

SUBORDINATE COURTS OF MANIPUR

	Opening Balance		Institution during the month			Disposal during the month			Closing balance at the end of the month			
	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
4	1243	2655	6898	147	77	224	81	84	165	4309	2648	6957

Disposal of cases which are more than 5 years old during the month			are mor	cy of case e than 5 y end of the	ears old	more t	of cases whan 10 yeing the mo	ars old	Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
46	11	57	959	332	1291	4	7	11	153	138	291

SUPERINTENDENT: STATEMENT